F.No. Z-16016/02/2017-Estt./ NATIONAL HUMAN RIGHTS COMMISSION Manavadhikar Bhawan, GPO Complex, 'C' Block, INA, New Delhi – 110023

Dated, the 25th June, 2020

ENGAGEMENT OF CONSULTANTS (SECTION OFFICER) ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS

The National Human Rights Commission proposes to draw a panel of retired persons suitable for engagement as Consultants (Section Officer) on contract basis, temporarily. The engagement is not on regular basis, but shall be for short durations on need basis. The candidates will have no right to claim for continuation or for regular employment in the Commission. Details of eligibility criteria, remuneration and terms and conditions of the engagement are given hereunder:-

Eligibility criteria	Retired persons who have held the post of Section Officer in the GP of Rs.4800/- and Rs.5400/- under the Central Govt./State Govt./Autonomous Bodies, having at least 10 years working experience in Administrative/Legal/General matters etc.
Age	Not more than 62 years of age
Remuneration	Lump sum consolidated amount on the basis of last pay drawn (-) pension + DA (applicable on the date of engagement).
Tenure	This contractual appointment is on need based and for a limited period. The initial engagement would be for a period of six months which can be extended/ curtailed subject to satisfactory performance of the individual and requirement of the Commission.
General conditions	The assignment is on full time basis and the candidates appointed will be required to attend the office on all the working days or on holidays, if required, on account of exigencies of work, for which no additional remuneration will be paid. Office working hours are 9.30 a.m to 6.00 p.m. (Lunch 1.30 to 2.00 p.m)
Selection	The appointment will be made on the recommendations, based on a personal interview by a Selection Committee constituted for this purpose.

Interested candidates fulfilling the eligibility criteria may attend "Walk in Interview" scheduled to be held at 11.00 a.m. on 26.6.2020 alongwith their Bio-Data in the enclosed proforma at Annexure-I. All interested candidates may report to Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023 at 10.30 a.m. on 26.6.2020 In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

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- 3. Attested copies of (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL/Pension Card etc.), (ii) Educational qualifications (iii) PPO/LPC etc. shall also be submitted along with the application.
- 4. <u>Application not in the prescribed performa shall be summarily rejected.</u> Attending interview shall not confer the candidates any right for empanelment.
- 5. No TA/DA shall be paid for attending the Walk-in-interview.

(Sanjay Kumar)

Under Secretary (Estt./GA)

011-24663280 nhrcestt@nic.in

Encl: Annexure-I

APPLICATION FOR THE ENGAGEMENT AS CONSULTANT(SECTION OFFICER) ON CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS

Affix recent Passport size Photo here

Name	••••••
Date of Birth -	•••••
Present Address -	••••••

Telephone No.	••••••
Mobile No	••••••
Email ID -	
Educational Qualifications	
Date of entry into Govt. See end brief service/experience	
Date of retirement with nan of organization, details of plast pay drawn etc.	
Working experience -	
Date	(Signature with name)